

Given the inherent potential of our country, stability in policies simplified procedures and a constructive and promotional attitude the Government are confident that it will be possible for the country to overcome the problem and to attain a sustained growth in exports to meet not only our normal import requirements but also our needs for development.

Sale of Confiscated Goods

*66. SHRI S. R. REDDY:
SHRI SHANKERSINHJI
VAGHELA:

Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state:

(a) whether it is a fact that Government have decided to sell the

confiscated imported goods to the public; and

(b) if so, the details regarding the value of those goods and the procedure adopted by Government regarding their distribution?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): (a) Yes, Sir. The recent instructions provide, *inter alia*, for disposal, by retail sale, of heterogenous consumer items seized in small lots and confiscated to Government (excluding watches) after meeting the requirements of the Government Departments, and educational and research institutions, as the case may be.

(b) Two statements are being laid on the Table of the House.

Statement

The Total value of seized/confiscated goods ripe for disposal as on 31-12-1978 is as follow:—

| Commodity | Value (In crores) |
|--|----------------------|
| 1. Gold | 0.53 |
| 2. Silver | 0.06 |
| 3. Diamonds, Precious and Semi-precious stones | 0.27 |
| 4. Currency | 0.20 |
| 5. Watches | 0.77 |
| 6. Liquor | 0.32 |
| 7. Electrical goods | 0.46 |
| 8. Synthetic Textiles | 2.16 |
| 9. Baggage Items | 0.54 |
| 10. Others | 2.21 |
| TOTAL : | 7.52 |

Manner of Disposal of different Categories of Goods

| Name of Goods | Manner of Disposal |
|---|---|
| 1. Metallic & Radiant Yarn | Sold to weavers cooperative/associations and to actual users. |
| 2. Synthetic textiles | re-exported out of India. |
| 3. Liquor | Disposed of the India Tourism Development Corporation against their import quotas or against the quotas of other eligible hotels on the usual terms and conditions. |
| 4. Watches | to be handed over to the H.M.T. |
| 5. Electronic goods. | Calculators and tape recorders to be offered to Government departments for official use and educational and research institutions and universities. |
| | T. V. sets sold to hospitals. |
| 6. Diamonds | Rough and uncut diamonds sold by auction or tender to import licence holders against debit of their licences. Cut and polished diamonds sold for export only. |
| 7. Gold and Silver | Deposited in the Government Mint. |
| 8. Indian and foreign currency | Deposited with the Reserve Bank for crediting to the Government. |
| 9. Trade goods | Trade goods like chemical, industrial—raw materials, machinery parts, motor vehicle parts etc. disposed of by auction. |
| 10. Conveyances | Conveyances like vessels and vehicles are sold by public auction. Vessels and Indian vehicles suitable for Government departments are appropriated departmentally. |
| 11. Precious and semi-precious stones other than diamonds | Rough and uncut precious and semi-precious stones sold in the internal market by auction or tender to holders of import licences against debit of their licences. Cut and polished precious and semi-precious stones other than diamonds are sold-internally by auction or by tender. |
| 12. Arms and Ammunition | Arms and ammunition of other than .38 and .32 bore revolvers/pistols and their ammunition are disposed of in the following manner :— |
| | (a) Sten guns are offered to the Ministry of Home Affairs and those not required by them sold to the Ministry of Defence. |
| | (b) All weapons of prohibited bore and their ammunition are disposed of to Ordnance Factories (Ministry of Defence). |

Name of goods.

Manner of Disposal.

- (c) Crude weapons of indigenous make are offered to CBI for being exhibited in their museum.
- (d) All other weapons for which licences are issued to the public are disposed of by public auction.
- (e) Revolvers/pistols of .38 and .32 bore and their ammunition are kept for departmental use.
13. Antiquities. Antiquities are handed over to the Archaeological Survey of India, free of cost, for disposal by way of gifts to different museums or institutions or if necessary by other means.
14. Perishables Perishables such as cigarettes etc. are disposed of immediately after their seizure. These are first offered to the I.T.D.C. and Air India. If they do not lift, these are sold through retail sale.
15. Miscellaneous and heterogenous items seized in small lots (except watches). These are disposed of by the Customs Houses through retail sale after meeting the requirements of the Government departments and educational and research institutions etc. as the case may be.

Reported failure of I.A. and A.I. to attract trained Personnel

*67. SHRI NARENDRA SINGH:
SHRI SIVAJI PATNAIK:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that of late Air India and Indian Airlines have failed to attract trained personnel for its services due to better pay scales offered by their counter-parts in West Asian and European countries;

(b) whether it is a fact that many persons have left airlines for jobs in West Asia; and

(c) if so, his comments thereon?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) and (b). As and when vacancies are advertised by Indian Airlines and

Air-India, the response has been overwhelming. In some cases, however, trained personnel from Indian Airlines and Air-India have left the service of the Corporation because of attractive terms offered by other Airlines particularly in the Middle-East.

(c) In order to check the exodus of trained personnel of Indian Airlines and Air-India, the following important steps have been taken:-

(i) Air-India have contacted the managements of concerned international airlines firstly to ascertain their actual requirements and suggested that they should minimise and spread out their in-take of employees from Air-India.

(ii) In the case of pilots and other flying crew their allowances to meet expenses while on flying duty abroad have been revised upwards to meet higher costs.